

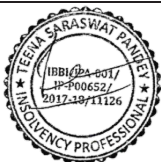
**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**C-NET INFOTECH PRIVATE LIMITED**

**(BUSINESS ACTIVITY : PACKAGED SOFTWARE) AT BHOPAL**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

|     |                                                                                                                                       |                                                                                              |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN/ CIN/ LLP No.                                                                             | C-NET INFOTECH PRIVATE LIMITED<br>AABCC6166D<br>U30007MP1998PTC012665                        |
| 2.  | Address of the registered office                                                                                                      | E-5/4, IIND FLOOR, SHOPPING COMPLEX<br>ARERA COLONY, BHOPAL, Madhya Pradesh, India – 462001. |
| 3.  | URL of website                                                                                                                        | NA                                                                                           |
| 4.  | Details of place where majority of fixed assets are located                                                                           | Assets at multiple locations in Bhopal.                                                      |
| 5.  | Installed capacity of main products/ services                                                                                         | Information not available with IRP                                                           |
| 6.  | Quantity and value of main products/ services sold in the last financial year                                                         | Information not available with IRP                                                           |
| 7.  | Number of employees/ workmen                                                                                                          | More than 20 employees as per information available                                          |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Can be obtained by sending email to email id cirp.cnet@gmail.com                             |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | Can be obtained by sending email to email id cirp.cnet@gmail.com                             |
| 10. | Last date for receipt of expression of interest                                                                                       | 29.11.2025<br>( at least 15 days from issue of Form G)                                       |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                                | 08.12.2025<br>(within 10 days from last date of EOI receipt)                                 |
| 12. | Last date for submission of objections to provisional list                                                                            | 13.12.2025 (for 5 days from provisional list)                                                |
| 13. | Date of issue of final list of prospective resolution applicants                                                                      | 23.12.2025 (within 10 days of objection)                                                     |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | 28.12.2025<br>(within 5 days of issue of final list)                                         |
| 15. | Last date for submission of resolution plans                                                                                          | 27.01.2026<br>(at least 30 days from issue of RFRP)                                          |
| 16. | Process email id to submit Expression of Interest                                                                                     | cirp.cnet@gmail.com                                                                          |
| 17. | Details of Corporate Debtor Registration Status as MSME                                                                               | Yes MSME, Udyam Aadhar MP10F0014838                                                          |



**Teena Saraswat Pandey**  
**Interim Resolution Professional**  
IBBI/PA-001/IP-P00652/2017-18/11126  
387F 114 Scheme Part 1  
Behind Diksha Boys hostel Sant Nagar,  
Indore, Madhya Pradesh, 452010  
**For C-NET INFOTECH PRIVATE LIMITED**  
14.11.2025 and Indore